

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1131 of 2020

IN THE MATTER OF:

Tushir Constructions Pvt. Ltd.

...Appellant.

Versus

NKG Infrastructure Ltd.

...Respondent.

Present:

For Appellant: Mr. Apoorv Sarvaria, Advocate.

For Respondent: Mr. Sunil Goel, Mr. Prakhar Tiwari Advocates.

ORDER
(Virtual Mode)

25.01.2021 Mr. Prakhar Tiwari, Advocate states that Mr. Sunil Goel, Advocate appears for Respondent. Respondent to file Reply-Affidavit within two weeks. Rejoinder, if any, may be filed within a week, thereafter.

Parties may file brief 'Written-Submissions' not more than three pages before next date. Copies of Judgments on which, parties want to refer and rely on, may also be filed separately.

List the Appeal 'For Admission (After Notice)' Hearing on **25th February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)